

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3603
ANSWERED ON:01.12.2010
CORPORATE SOCIAL RESPONSIBILITY
Tandon Annu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government proposes to urge companies, as part of Terms of Reference (TOR), for environmental clearance, to earmark a certain portion of project cost, for Corporate Social Responsibility (CSR);
- (b) if so, the details thereof;
- (c) whether the companies are likely to be under an obligation to CSR initiatives in the project area; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) & (b): There is no proposal at present to ask the companies to compulsorily earmark a certain portion of the project cost for activities to be undertaken as part of Corporate Social Responsibility (CSR). However, during consideration of the proposals suggestions are made on earmarking certain percentage of the project cost, which varies from project to project, towards CSR activities.

(c) & (d): The commitment made by the project proponent during appraisal of the project, which form part of the environment management plan as also part of the environment clearance conditions are required to be complied with during implementation of the project.